

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2015 (AS ON 01.01.2016)

6.1/16
27/01

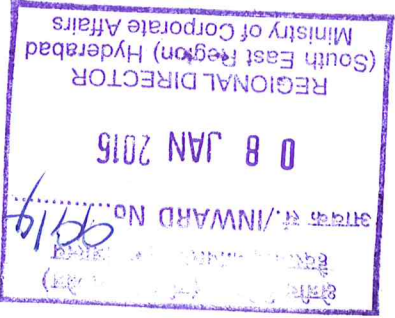
NAME OF THE OFFICER (IN FULL) :S. CHANDRASEKARAN

SERVICE: INDIAN CORPORATE LAW SERVICES (ICLS)

DESIGNATION: JOINT DIRECTOR

DATE OF BIRTH:03.05.1962

PRESENT PAY: ₹. 41,690/-



re of District,Sub- sion, Taluk and ge in which erty is situated	Name and details of property-housing, lands and other buildings.	Cost of construction/acqurement including land in case of house and year when purchased.	*Present value	If not in own name, state in whose name held and his/her relationship to the Government servant.	How acquired whether by purchase, lease**,mortgage, inheritance gift or otherwise, with date of acquisition and name with details of persons from whom acquired.	Annual income from the property	Remarks.
(1) No.50, rasapuram, Tambaram ; Chennai.	(2) Plot.No.50, (2600 Sq. Feet) Residential House in 950.31 Sq.Feet (88.32 Sq.Mtrs)	(3) ₹.5,95,000/- (Including Land cost of ₹.1,35,000/-) at the time of purchase Market value ₹.3,77,000 on 13.12.2000	(4) ₹.10,00,000/- (Approx)	(5) In my own Name.	(6) Purchased from Mrs. D. Glory Pushpa Bai, a private Individual on 13.12.2000	(7) ₹.21,600 P.A.	(8) Prior permission obtained from Ministry vide Letter No.C- 29011/34/2000-Vig, Dated 15.12.2000 and RD(SR) O.M, dated 04.07.2002 for grant of HBA.
Housing Site 99, R.R.Nagar, aiyur (TK) thy District, TN	Vacant housing site 1650 Sq.feet	Land in Housing site ₹.1,20,000 at the time of purchase Market Value ₹.1,24,170 on 24.8.2009	(Approx) ₹.1,30,000/-	C. SELVI (Wife)	Purchase from A. Saravanan, a Private Individual on 24.08.2009.	₹.NIL	Advance Intimation dated 29.07.2009 and transaction complete letter dated 16.09.2009— Sanction awaited

Housing site 30 Chattipalayam ge, thukadavu SRD, nbatore Dist, T.N.	Vacant Housing Site 1968 Sq.Feet	Vacant Plot ₹1,00,000/- on 20.11.2009 Market Value ₹1,77,600/-	₹2,00,000/- (Approx)	In my Own name	Purchased from R. Chinnaiyan,a private Individual On 20.11.2009.		As per Advance Intimation letter dt.13.11.09 and after completion of transaction letter dt.10.12.09— sanction awaited.
Flat No.S-1 portionate mon Area in UDP 511 Sq. Feet) ited at No.7, East , Shanthi Colony, Nagar, Nagar Extn, mai-99	Flat No.S-1 (978 Sq. Feet together with proportionate Common Area)	Flat for ₹. 29,00,000/- on 5.7.2012	₹. 29,00,000/- (Approx)	In my Own Name	Purchased from Sri Nandakumar, SSS Builder, Perumbur, Chennai by availing Housing Loan from Punjab National Bank, Mylapore, Chennai. On 05.07.2012.	₹.66,000/P,A	With the Sanction of the Ministry vide letter No.C- 29011/G3/2012- Vig.,dated 04.09.2012

SIGNATURE: _____



Date:05.01.2016.

S. CHANDRASEKARAN
JOINT DIRECTOR-CUM. DRAWING
AND DISBURSING OFFICER
O/o. The Regional Director (SER)
MINISTRY OF CORPORATE AFFAIRS
HYDERABAD.